

A Graduate in Commerce from Andhra Loyola College, and a Doctorate in Law, from Andhra University, Visakhapatnam. Had actively practiced on Civil, Commercial, Matrimonial and Arbitration law before various courts, for over three decades, before joining as Presiding Officer Debt Recovery Tribunal -1 Chennai, in the year 2016 and served for full term of five years.

Served as Additional Government Pleader for District Courts, Standing Counsel for East Coast Railway, Greater Visakhapatnam Municipal Corporation, Andhra University, Hindustan Petroleum Corporation Limited, Hinduja National Power Corporation Limited, Andhra Pradesh State Civil Supplies Corporation, besides public-sector Banks and leading Educational Institutions.

Visited Courts in Germany, and U.S.A on professional assignments. Attended 3 training programs on Mediation, organized by the Supreme Court Mediation and Conciliation Project Committee.

Delivered guest lectures for the Judicial Officers at AP Judicial Academy, Judicial Officers Workshops and also for the students of law of Dr. B R Ambedkar College of Law, Andhra University, DS National Law University and Vel Tech School of Law, Chennai. Attended two Court Excellence Enhancement Programs (CEEP) organized by National Judicial Academy at Bhopal.

Served as the President of Visakhapatnam Bar Association, during the year 2013-14.

* * * *